

(b) the number of private centres which have been sanctioned;

(c) the terms and conditions on which assistance is given to the private centres; and

(d) the number of centres which have become self-sufficient?

**The Minister of Food and Agriculture (Shri A. P. Jain) :** (a) 143.

(b) 23.

(c) A statement is laid on the Table of the Lok Sabha [See Appendix VIII, annexure No. 39].

(d) Does not arise as no receipts accrue under this Scheme.

#### Hill allowances

\*1472. **Dr. Satyawadi :** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1530 on the 25th March, 1955 and state :

(a) whether Government have since taken any decision with regard to increase of Hill Allowance to Railway employees stationed at Simla and other hill stations; and

(b) if so, the proposed increase in the allowance?

**The Deputy Minister of Railways and Transport (Shri Alagesan) :** (a) The question referred to was in respect of places other than Simla and Kangra. The answer is 'yes' as regards those places. In respect of Simla, hill allowance had been enhanced even earlier.

(b) A statement is placed on the Table of the House showing increases sanctioned. [See Appendix VIII, annexure No. 40].

#### Export of Cattle

\*1473. **Chaudhuri Muhammed Shaf-fee :** Will the Minister of Food and Agriculture be pleased to state :

(a) whether it is a fact that some cattle have been exported to Philippines;

(b) if so, since when and their number; and

(c) the price obtained for them?

**The Minister of Food and Agriculture (Shri A. P. Jain) :** (a) Yes.

(b) 860 heads from 1947-48 to 1954-55.

(c) Rs. 6.08 lakhs.

#### Railway Workshop

\*1482. **Shri K. P. Tripathi :** Will the Minister of Railways be pleased to state :

(a) whether facilities for the training of apprentices are being offered in Railway Workshop at Dibrugarh;

(b) if so, to how many; and

(c) if not, the reasons therefor?

**The Deputy Minister of Railways and Transport (Shri Alagesan) :** (a) Yes, for training as skilled artisans.

(b) The number depends on annual requirement. At present there are 39 apprentices under training, the earliest batch belonging to 1951.

(c) Does not arise.

#### Tankers

\*1483. **Shri Matthen :** Will the Minister of Transport be pleased to state :

(a) whether Government have placed orders for the acquisition of two tankers for operation in the Coastal Trade and if so, with what firm; and

(b) whether it is a fact that there is no provision for Indian tanker service in the agreement with Oil Refineries, two of which have already started production?

**The Deputy Minister of Railways and Transport (Shri Alagesan) :** (a) No orders have been placed so far.

(b) No. There is provision in the respective Agreements for the use of Indian tankers owned by Government or by a Shipping Corporation in which Government hold the majority of shares.

#### Tenancy act of Tripura

\*1484. **Shri Dasaratha Deb :** Will the Minister of Food and Agriculture be pleased to state the steps taken so far to reform the existing Tenancy Act of Tripura?

**The Minister of Food and Agriculture (Shri A. P. Jain) :** A bill for Tenancy Reforms is being prepared by the State Government and is likely to be ready in about a month.

#### Cancer

\*1487. **Shri M. Islamuddin :** Will the Minister of Health be pleased to state :

(a) the types of Cancer prevalent in India; and

(b) the main causes of Cancer as ascertained by experts?